

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Confirmation/regularization of officers of the Jammu and Kashmir Legal (Gazetted) Service (Law Officers Category).

Reference:- General Administration Department's No. GAD-Serv0 Genl/49/2021-02- GAD Dated 07-02-2022.

Government Order No: 647 –JK(LD) of 2022.  
Dated : 14 - 02 - 2022.

Sanction is hereby accorded to the confirmation/regularisation of officiating promotion of the following officers as Special Secretaries to Government of the Jammu and Kashmir Legal (Gazetted) Service (Law Officers Category) on regular basis in the Pay Level-13 (123100-215900) from the dates shown against each:-

S.No.	Name of the officer S/Shri	Designation	Date of confirmation/regularization as Special Secretary
1.	Smt. Renu Mahajan	Special Secretary to Government	05-03-2019
2.	Manoj Kumar Pandit	Special Secretary to Government	06-06-2019
3.	Qureshi Tariq Mehmood	Special Secretary to Government	01-04-2021

This order shall be subject to the outcome of writ petition/O.A, if any, pending before any Court of law/Tribunal.

By Order of the Government of the Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government.

No: LAW-Estt/42/2021-10.

Dated: 14 – 02 – 2022.

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
3. Principal Secretary to the Government, General Administration Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Director Archives, Archaeology and Museums, J&K Srinagar.
6. Director Finance, Department of Law, Justice and Parliamentary Affairs.
7. Concerned officers for information.
8. Director Information, J&K Srinagar for information.
9. Private Secretary to the Chief Secretary for information of worthy Chief Secretary.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and PA.
11. In charge Website, Department of Law, Justice and PA.
12. Government Order file.
13. File Concerned.

(Ashish Gupta)

Additional Secretary to Government.

14.02.2022